

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1727 & 836 OF 2019 IN
DFR NO. 34 OF 2019

Dated : 23rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

**Southern Power Distribution Company of
Telangana Ltd. & Anr.**

.... Appellant(s)

Vs.

**Telangana State Electricity Regulatory
Commission**

.... Respondent(s)

Counsel for the Appellant(s) : Sri Harsha Peechara for A.1
Mr. Ashish Tiwari for A.2

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents on IA No.836 of 2019 (*delay in filing*) as well as on the main Appeal returnable on 20.11.2019. Dasti, in addition, is also permitted.

List the matter on **20.11.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj